

	1970-71	1971-72	1972-73	1973-74	1974-75
Generation (Gross) by Calcutta Electric Supply Corporation (M.Kwh)	1668.34	1733.48	1836.01	1668.84	1588.59
Gross Revenue including drawal from statutory reserve of Calcutta Electric Supply Corporation (Rs. lakhs)	3318.61	3558.32	3797.87	4066.05	4762.63
Net Profit of Calcutta Electric Supply Corporation (Rs. lakhs)	140.71	138.87	157.66	107.04	128.85
The net amount allowed to be remitted to U.K. by Reserve Bank of India. (Rupees)	..	4083886	4040602	1211332	1241907

**Indian Atomic know-how sought by Argentina**

3852. SHRI B.V. NAIK: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether the Government of the deposed President of Argentina sought the atomic know-how from India; and

(b) if so, the results thereof?

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) and (b). An agreement on cooperation regarding utilization of atomic energy for peaceful purposes was signed with Argentina on May 28, 1974. The agreement is subject to ratification and would come into force from the date of exchange of instruments of ratification.

**Computerisation of Crime Records**

3853. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the scheme for computerisation of crime records in the country envisages the setting up of one Computer in each State; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). The scheme for computerisation of crime records envisages setting up of 12 computers in various States during a period of 3-4 years starting from 1975-76. The Electronic Corporation of India Limited, Hyderabad will be supplying these computers.

During 1975-76 the first phase of these Computers have been supplied to the States of Tamil Nadu and Maharashtra.

**Constitution of a Civil Engineers' Consultancy Organisation by C.S.I.R.**

3854. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of PLANNING be pleased to state:

(a) whether CSIR has constituted recently a civil engineers' consultancy organisation;

(b) if so, whether it has drawn up any plans to undertake civil engineering projects for poor countries; and

(c) if so, facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) A Civil Engineering Consultancy Service (CECON) has been set up under the Council of Scientific and Industrial Research (CSIR) CECON is a consortium of six national laboratories of the CSIR.

(b) One of the objective of the CECON is to provide inter-national consultancy services in civil engineering, especially to developing countries.

(c) In tune with the above mentioned objective, some of the reputed civil engineering organisations in India who are bidding for turn-key jobs in the developing countries have expressed interest in securing the design consultancy services of CECON. The CECON is in negotiation with such organisations for the purpose. CECON will also act as a Consultant to other Engineering Consultancy firms.

#### Separate Field Publicity Region for Himachal Pradesh

3855. PROF. NARAIN CHAND PARASHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a request has been received by Government for the creation of a separate region for Field Publicity for the State of Himachal Pradesh, as is the case with Jammu and Kashmir for the creation of an additional Publicity Unit with headquarters at Hamirpur by bifurcating the existing Dharamsala Field Publicity Unit and for setting up an Information Centre at this place to cater to the needs of Himachal Pradesh more effectively, particularly with regard to the publicity work connected with the implementation of the 20-Point Economic Programme; and

(b) if so, the decision taken by Government in this regard?

THE MINISTER OF STATE OF INFORMATION AND BROADCAST-

ING (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) the ultimate aim is to create a separate region for each State and one field unit in each District, subject to availability of funds, the requirements of Himachal Pradesh including setting up of an Information Centre will be kept in view, when new units are created in future.

#### Administrative set up in States under President's Rule

3856. SHRI S. C. SAMANTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what drawbacks and deficiencies have been noticed in the administrative set-ups in the States which are now under the President's Rule;

(b) the steps taken to tone up the administrative machineries in such States with a view to bring them in line with the rest of the States; and

(c) how long it will take to complete the process?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). The States under President's rule at present are Nagaland, Tamil Nadu and Gujarat. The position about the drawbacks in administration in these States and the remedial action taken is indicated below—

#### NAGALAND

The State Government appointed a Committee in November, 1975 to look into the drawbacks and deficiencies in its administrative set up and to make recommendations. A preliminary report of this Committee has now been received by the State Government.

#### TAMIL NADU

The Governor of Tamil Nadu, in his report dated 29th January, 1976 to the President, enumerated *inter alia* the following drawback and deficiencies in the administration of the State:—

- (i) Lack of co-operation of the Government to the Proclamation of Emergency.